राजस्यान तया गुवरात में शरवायीं

198. भी मिहाल सिंह : क्या पूर्ति भौर पनर्वाच मंत्री यह बताने की क्रुपा करेंगे कि:

(क) क्या वर्ष 1971 के भारत-पाक युद्ध के दौरान भारत में मा जाने वाले 7200 परिवार गुजरात तथा राजस्थान में बस गये थे मौर वे किन-किन समदायों के है;

(ख) क्या उन में से कुछ परिवार तो वापस चले गये झौर यदि हां तो उनकी संख्या कितनी है झौर कितने परिवार वापस नहीं गये है; झौर

(ग) उनके पुनर्वास के लिये सरकार ने क्या योजना बनाई है प्रौर इस कार्य पर अनुमानत कितनी राशि खर्च होने की संभावना है?

सूचमा झोर प्रसारण तथा पूरि झौर पुनर्वास मंत्रो (भी वसन्त साठे) : (क) भारत–पाक सघर्ष, 1971 के दौरान भारत ग्राए व्यक्तियो में से लगभग 10,200 परिवारों ने राजस्यान झौर गुजरात के राहत शिविरों मे प्रवेश चाहा 'था । ये परिवार राजपूत, मेघवाल, चारण, माहेश्वरी, नाई, जाट, सुनार, स्वामी, पुरोहित झौर ग्रन्थ समुदायो के है,

(ख) जानकारी एकवित की जा रही है।

(ग) मधिकाश परिवारों को कृषि व पशु-पालन झौर डेरी फार्मिंग योजनामों में पुनर्वास दिया जा रहा है जबकि कुछ परिवारों को गैर-कृषक व्यवसायों में बस(या जा रहा है । इन योजनामों का कुल म्रनुमानित व्यय 12.70 करोड़ रुपए है ।

## Gas supply to Gujarat from Bombay High

199. SHRI NAVIN RAVANI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that a delegation of some political parties and businessmen represented to him about landfall point for gas supply to Gujarat from Bombay High during his last visit to Gujarat in April;

(b) if so, whether he assured to appoint a new expert committee to decide this issue; and (c) what are the causes that still prevent his Ministry to declars landfall point in Gujarat?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) Yes, Sir. An Expert Committee has been constituted on 28-4-1980.

(c) A final view on the alignment of the offshore pipeline including location of its landfall point, etc., will be taken on receipt of the report of the Expert Committee.

## Import of High Speed Diesel Oil

200. SHRI M. V. CHANDRASHE-KHAR MURTHY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that two lakh tonnes of high speed diesel oil was imported during the month of May, 1980;

(b) if so, what was the total quantity purchased during the months of March and April;

(c) whether higher allocation has also been made in respect of kerosene supplies to various States;

(d) whether in spite of this, the State Governments have been complaining of the shortage of high speed diesel oil and kerosene in their States;

(e) if so, what were the total allocation made to the various States during the months of April and May; and

(f) what were their total demand and  $t_0$  what extent they were made?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Import receipts of HSD during the month of May was about 4 lakhs tonnes.